

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 1944 TO BE ANSWERED ON: 18.03.2025

Assessment of the Quantum of Fertilizer Needed by Each State in the Country

1944: DR. KANIMOZHI NVN SOMU:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the manner in which the Ministry assesses the quantum of fertilizer needed by each State in the country, the details of data and methodologies used to determine these allocations;
- (b) the detailed breakdown of fertilizer allocation for the current season, including specific quantities of key fertilizers like DAP, urea, and MOP, State-wise; and
- (c) the manner in which the Ministry ensures transparency and accountability in this allocation process and the mechanisms in place to address potential discrepancies or shortages at the State level?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (c): The following steps are taken by the Government every season for ensuring timely and adequate availability of fertilizers in the country:

- i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers viz. Urea, DAP, MOP and NPKS.
- ii. The requirement is assessed taking into account the projected gross cropped area, irrigated area, last three seasons' consumption pattern and crop wise recommended dose of fertilizers as per soil health fertility status etc.
- iii. On the basis of requirement projected, Department of Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.

iv. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);

v. Regular Weekly Video Conference is conducted jointly by DA&FW and D/o Fertilizers with State Agriculture Officials and corrective actions are taken to dispatch fertilizers as indicated by the State Governments.

Further, the information regarding requirement, availability, sales and closing stock of Urea, DAP, MOP and NPKS across the States during the ongoing Rabi 2024-25 season (From 01.10.2024 to 11.03.2025) is placed at **Annexure**.

20	Madhya Pradesh	20.00	19.84	23.78	20.24	3.54	8.00	7.84	6.88	5.79	1.09
21	Maharashtra	10.00	8.77	15.41	9.90	5.51	2.50	2.23	3.22	2.37	0.85
22	Manipur	0.10	0.09	0.06	0.03	0.03	0.01	0.01	0.01	0.01	0.01
23	Meghalaya	0.02	0.02	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.01	0.01	0.13	0.09	0.03	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	1.85	1.53	2.92	1.55	1.37	0.70	0.64	1.01	0.69	0.32
27	Puducherry	0.09	0.08	0.08	0.07	0.01	0.01	0.01	0.01	0.01	0.00
28	Punjab	15.00	14.35	18.25	14.78	3.47	4.50	4.47	4.22	3.80	0.42
29	Rajasthan	15.00	14.74	18.09	15.65	2.44	3.00	2.97	3.49	3.30	0.19
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	6.00	5.63	7.61	5.91	1.70	1.30	1.21	1.90	1.43	0.47
32	Telangana	9.80	8.96	11.50	10.02	1.48	1.50	1.40	1.71	1.45	0.26
33	Tripura	0.10	0.09	0.15	0.09	0.07	0.01	0.01	0.02	0.01	0.01
34	Uttarakhand	1.03	0.94	1.21	0.95	0.25	0.15	0.15	0.34	0.23	0.11
35	Uttar Pradesh	39.00	37.71	49.15	39.01	10.13	15.00	14.68	14.10	12.02	2.08
36	West Bengal	8.20	7.66	11.25	8.23	3.02	1.75	1.64	2.40	1.90	0.50
ALL INDIA		186.89	177.11	236.08	188.83	47.25	52.05	50.35	57.92	48.49	9.43

20	Madhya Pradesh	0.60	0.57	1.14	0.63	0.52	6.00	5.74	6.33	4.98	1.36
21	Maharashtra	1.00	0.86	2.17	0.98	1.19	12.00	10.99	16.66	9.67	7.00
22	Manipur	0.02	0.02	0.01	0.01	0.00	0.02	0.02	0.01	0.00	0.00
23	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	0.25	0.22	0.55	0.17	0.37	0.75	0.69	1.47	0.72	0.75
27	Puducherry	0.01	0.00	0.02	0.01	0.01	0.04	0.03	0.06	0.04	0.02
28	Punjab	0.50	0.47	0.72	0.35	0.37	1.50	1.47	1.25	0.94	0.31
29	Rajasthan	0.10	0.10	0.20	0.12	0.08	1.50	1.47	1.91	1.55	0.37
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	1.20	1.11	1.77	1.09	0.67	6.00	5.59	6.04	4.56	1.48
32	Telangana	0.70	0.64	0.94	0.59	0.34	7.00	6.23	8.13	6.29	1.84
33	Tripura	0.02	0.02	0.05	0.03	0.02	0.01	0.01	0.03	0.02	0.01
34	Uttarakhand	0.05	0.05	0.07	0.02	0.05	0.20	0.19	0.15	0.11	0.05
35	Uttar Pradesh	1.25	1.19	1.97	1.23	0.74	8.50	8.34	8.87	6.86	2.01
36	West Bengal	1.70	1.59	2.47	1.55	0.92	7.00	6.55	9.40	6.44	2.96
ALL INDIA		11.95	11.08	20.93	11.78	9.15	77.10	72.32	98.67	70.23	28.44
